

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.216 OF 2019

In the matter of:

Ateet Bansal	Appellant
Vs	
Unitech Ltd	Respondent

With

COMPANY APPEAL(AT) NO.218 OF 2019

In the matter of:

Sunita Bansal	Appellant
Vs	
Unitech Ltd	Respondent

With

COMPANY APPEAL(AT) NO.219 OF 2019

In the matter of:

Shweta Bansal	Appellant
Vs	
Unitech Ltd	Respondent

Mr. Ateet Bansal, Authorised representative of Appellants.
Ms Srishti Juneja, Advocate for Respondent.

ORDER

13.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn